

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 422

IA/1981/ND/2023, IA/4355/ND/2022,
IA/5163/ND/2023, IA/5011/ND/2023,
IA/1168/ND/2024, IA/1160/ND/2024 IN
IB/60/PB/2021

IN THE MATTER OF:

M/s. Essbert Fashion Pvt Ltd (Formerly known as KVM Fashion Pvt Ltd) & ors.	...	Applicant
Versus		
M/s Pytex Jewellers Pvt Ltd	...	Respondent

Under Section 7 (IBC).

Order delivered on 09.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Harshit Kumar Rawat
For the Suspended/ Board	:	Adv. Nitesh Jain

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **10.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)